

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 618/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJESHWAR & ANR.

Respondent(s)

Date : 06-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly served, but no one has entered appearance on their behalf.

Registry has informed that records have been received today itself and yet to be checked. Steps be taken in this regard.

List on 13.05.2022.

S.P.S. LALER
Registrar

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